

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

22. IA 3385/2022 IA 1001/2022-60(5) IA 2219/2022 IN
C.P. (IB)-380(MB)2018

CORAM:

SHRI SHYAM BABU GAUTAM	JUSTICE P. N. DESHMUKH (Retd.)
HON'BLE MEMBER (T)	HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 13.01.2023**

**NAME OF THE PARTIES: - IA 3385/2022 Mr. Ashish Singh
V/s**

**Cirp Consultancy Services Private Limited
IA 1001/2022 Ashish Singh**

V/s

**Commissioner of Income Tax Income-Tax Officer
National Faceless Assessment Centre Delhi**

IA 2219/2022 Mr. Ashish Singh

IN THE MATTERS OF

Indiabulls Housing Finance Ltd.

V/s

RRC International Freight Service Ltd

APPEARANCES: -

FOR THE APPLICANT : Absent.

FOR THE RESPONDENT : Adv Geeta Lundwani-Liquidator

**Section: Regulation 44(2), Liquidation process Regulation, 2016
Sec 60(5) Sec 54(1) U/s 7 of (IBC)**

ORDER

The matter is convened through Virtual Hearing (VC).

Due to paucity of time this matter could not be taken. List this
matter for hearing on **21.02.2023**.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

Sd/-

JUSTICE P. N. DESHMUKH
Member (Judicial)